

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**

IB-2161/ND/2019

IA/5023/2020, IA/4670/2020, IA/5519/2023, IA/5809/2023, IA/6678/2023

**IN THE MATTER OF:**

Arun Kumar Goel

**.....Applicant**

**Vs.**

M/s. Ankur Roller Flour Mills Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 10.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Braja Bandhu Pradhan, Adv. in IA/5809/2023  
Ms. Ekta Choudhary, Ms. Aditi Sharma in  
IA/6678/2023

For the Respondent :

**ORDER**

**IA/5519/2023 & IA/5809/2023:-**

Ld. Counsel on behalf of the Applicant and Ld. Counsel on behalf of the Respondent are present. Both the counsels submitted that in terms of order dated 15.02.2024, they have filed their written submissions and written submission are now reflected on the e-portal of the Tribunal. Orders in both the applications are **reserved**.

**IA/6678/2023:-**

Ld. Counsel on behalf of the Applicant is present. Proxy counsel on behalf of the Respondent (SRA) is present and submitted that the main counsel is not available today and therefore sought adjournment. In view of this, list this application on **09.07.2024**.

**IA/5023/2020 & IA/4670/2020:-**

List both the applications on **09.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**